

OA 330/06

Dated 8.3.2007

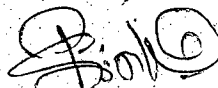
Shri S.K. Dutta, ld. counsel for the applicant

Shri B.K. Prasad, ld. counsel for the respondents

ORDER [ORAL]

The ld. counsel for the applicant prays to be allowed to withdraw this application. The other side has no objection.

2. This application is, accordingly, disposed of as withdrawn.


[P.K. Sinha] VC

mps.